

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 1 MAR 1994

APPLICATION NO(s) 8/94 and 197 to 206 of 1994.

APPLICANTS: M.Jagadevsha and  
Ten Others.

RESPONDENTS: Director of Census Operation  
in Karnataka, B'llore and Others.

TO.

1. Dri.M.S.Nagaraja, Advocate, No.11, Second Floor,  
First Cross, Sujatha Complex, Gandhinagar, B'llore-9.
2. The Director of Census Operations In Karnataka,  
No.27/1, Mission Road, Bangalore-560027.
3. Sri.M.Vasudeva Rao, Central Govt.Stng.Counsel,  
High Court Building, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the  
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 22-02-1994.

1-3-94  
Old  
Issued on 1-3-94  
G.J.S.  
gm\*  
for DEPUTY REGISTRAR 43  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH: BANGALORE

APPLICATION NO. 8/1994 and

197 to 206/1994

TUESDAY, DATED THE 22ND DAY OF FEBRUARY, 1994.

Present: Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. T.V. Ramanan, Member(A)

1. Shri M. Jagadeesha  
Aged 30 years  
C/o. Ganesh Bakery  
Hunsara, dra-Begur Road  
Bangalore-560 008.
2. Shri Durgaiah  
Aged 31 years  
Doddakannahalli  
A.K. Colony  
Karamalaram Post  
Bangalore-560 035.
3. Shri N. Krishnappa  
Aged 32 years  
Avathi Post, Koramanagala  
Devanhalli Taluk  
Bangalore Rural Dist. 562110
4. Shri M. Manjunatha  
Aged 29 years  
C/o. A. Kempaiah  
Vishwanathapura  
Devanhalli Taluk  
Bangalore Dist.
5. Shri H. Jayaraju  
Aged 34 years  
H. Agadur Colony  
Inmalihally Taluk  
Whitefield, Bangalore-560 066.
6. Shri H.A. Krishnakumar  
Aged 30 years  
Hessarghatta, Bangalore. North.
7. Smt. L. Shyalaia  
Aged 33 years  
140, Sharada Colony  
West of Chord Road  
Basaveshwaranagar  
Bangalore-560 079
8. Shri M.N. Sureshkumar  
Aged 27 years  
S/o. Shri M. Narayana  
793, 76th 'A' Cross  
Rajajinagar, Bangalore-560 010.

9. Shri Nanjundegowda  
Aged 36 years  
S/o. Sri Lingaiah  
15, 12th 'B' Cross  
Vyalikaval  
Bangalore-560 003.

10. Shri Hanuma Naik  
Aged 33 years  
223/6, 12th Cross, 3rd Main  
Wilson Garden, Bangalore-560 027.

11. Shri K.C. Ramachandraiah  
Aged 33 years  
S/o. Shri Channagowdaiah  
790 1st Main, Vyalikaval  
Bangalore-560 003.

... Applicants.

(By Advocate Dr. M.S. Nagareja)

vs.

1. The Director of  
Census Operations in Karnataka  
21/1 Mission Road, Bangalore-560 027.

2. The Registrar General of India  
Ministry of Home Affairs  
Government of India, New Delhi.

3. Union of India  
represented by Secretary to  
Government of India  
Ministry of Home Affairs  
New Delhi.

... Respondents

(By Shri M.V. Rao, learned Standing Counsel)

O R D E R

(Mr. Justice P.K. Shyamsunder, Vice Chairman)

Heard.

Admit.

We find the controversy raised herein is  
already covered by a decision of this Tribunal in O.A. 428/1992.

Therein while dismissing similar application we had told the  
applicants that they must take advantage of the offer made by the  
department in that the department will be taking steps to fill

up regular vacancies by making use of the employees whose services are terminated depending on reaching a target which entail removal once the target or the job need is over. The position is similar in this case also. We have no option but to follow the earlier judgement. With these observations, we dismiss this application.

2. We hope that in future if any vacancy arises which can be manned by these applicants subject to their eligibility under rules, their cases must be considered on top priority basis. It will be advisable for the department to maintain a comprehensive list of employees whose services are terminated in the manner indicated under the impugned orders. The department should not follow the policy of pick and choose instead strictly recall the candidates in accordance with their seniority reflected by the said list and appoint them in a regular fashion.

3. Dr. M.S. Nagaraja, counsel for the applicant says that the department has not appointed any physically handicapped persons at all although there is a quota. If that is so, the department should consider the case of physically handicapped persons who generally do not have avenues of appointment elsewhere.

Let a copy of this be sent to the Director for information and appropriate action. Any infraction of this

TRUE COPY

direction will be taken up seriously.

*S. Shyam Sunder*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL CHENCH  
BANGALORE  
1/3 Sd-  
(T.V. RAMANAN)  
MEMBER (A)

*Sd-*  
(P.K. SHYAMSUNDER)  
VICE CHAIRMAN